

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

A Kavya Gosthi "Madhurima" is scheduled to be organized on 12.09.2025 on the auspicious occasion of forthcoming *Hindi Divas-2025*. In view thereof, the following Peons/Orderlies/Dak-Peons of Central District are hereby directed to report for duty to the Chairperson "Sub-Committee for organizing Kavya Gosthi" on 12.09.2025 at 03.00 PM sharp as mentioned below.

| S. NO. | EMPLOYEE CODE    | NAME (SH/SMT)    | PRESENT POSTING IN CENTRAL DISTRICT | DATE, TIME AND VENUE  |
|--------|------------------|------------------|-------------------------------------|---|
| 1.     | 90239            | LATA PAWAR       | OFFICE POOL, ADMIN-III              | 12.09.2025 (Friday)<br><br>Room No.135,<br>Conference Hall, Tis<br>Hazari Court Complex,<br>Delhi<br><br>At 03:00 PM sharp. |
| 2.     | 56349585 / 11013 | BADAL CHATURVEDI | OFFICE POOL, ADMIN-III              |   |
| 3.     | 91059            | RAMESH KUMAR     | OFFICE POOL, ADMIN-III              |   |
| 4.     | 25832344         | PARVEEN DAYMA    | OFFICE POOL, ADMIN-III              |   |
| 5.     | 73404626 / 11089 | JAIDEV           | R & I BRANCH                        |   |
| 6.     | 11107527         | MS. MACHU PAL    | OFFICE POOL, ADMIN-III              |   |
| 7.     | 22461013         | LAXMI            | OFFICE POOL, ADMIN-III              |   |
| 8.     | 10473            | TILAK RAJ        | CJM OFFICE                          |   |
| 9.     | 10515            | MAHESHWAR SINGH  | COPYING AGENCY (CIVIL)              |   |
| 10.    | 10634            | PRITA JOSHI      | RECORD ROOM (CIVIL)                 |   |
| 11.    | 10615            | RAVI KUMAR       | CASH BRANCH                         |   |
| 12.    | 45249805 / 10851 | RAJ KUMAR        | RECORD ROOM (SESSION)               |   |
| 13.    | 75595395 / 10785 | MUKESH PIWAL     | VWDC                                |   |
| 14.    | 10817            | UNISH KHAN       | R & I BRANCH                        |   |
| 15.    | 90527/211394 28  | GAURAV SHARMA    | BMC AND GENERAL BRANCH              |   |
| 16.    | 10996            | SAVITA KUMARI    | ACR CELL                            |   |

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|     |          |                       |   |
|-----|----------|-----------------------|---|
| 17. | 11054    | ANIL KUMAR            | 1. VIGILANCE<br>BRANCH<br>2. LITIGATION<br>BRANCH |
| 18. | 11027    | SURAJ PRASAD          | R & I BRANCH                                      |
| 19. | 47346321 | AMIT KUMAR            | ADMIN BRANCH-III                                  |
| 20. | 63442129 | ANCHAL                | ADMIN BRANCH-III                                  |
| 21. | 14041117 | ASHISH<br>GAUTAM      | JUDICIAL BRANCH                                   |
| 22. | 82248622 | AKSHAY                | GENERAL BRANCH                                    |
| 23. | 46767299 | SHBILES               | LIBRARY   |
| 24. | 64369162 | MANISH KUMAR<br>MEENA | FACILITATION<br>CENTRE                            |
| 25. | 96448248 | VIKKY                 | ACCOUNTS<br>BRANCH                                |

**Note:**

1. The above mentioned officials are hereby directed to report for duty to the above said function without failure and give their cooperation in the function.
2. Non-compliance of this order shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rule.

*(Signature)*  
09-09-2025  
(Virender Kumar Bansal)

Principal District & Sessions Judge (HQs), Delhi

No. 65078-65113 Admn.III/Central/2025

Dated 09 SEP 2025

Copy forwarded for information and necessary action to :

1. The Chairperson, Central Hindi Implementation Committee, District Courts, Delhi.
2. The Nodal Officer, Central Hindi Implementation Committee, District Courts, Delhi.
3. The Officer-in-Charge concerned, Central, THC, with the request to relieve the aforementioned officials on designated date and time.
4. Personal Office of the undersigned.
5. LAYERS Seat, Central, THC- for uploading the order on Layers.
6. Website Committee- for uploading the order on website.
7. The Dealing Official, Personal File, Administration Branch-II, Central, Tis Hazari Courts, Delhi.
8. Official Concerned for compliance.

*(Signature)*  
09-09-2025  
Principal District & Sessions Judge (HQs), Delhi